

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.235 - IA/453(AHM)2024
in
C.P. (IB)/95(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank
V/s
Arvind Morarji Gambhava

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Vikram Chaudhary, Adv. for Mr. Sumit Parikh, Adv.
For the Respondent :

ORDER

IA/453(AHM)2024

Proxy counsel for the applicant seeks adjournment.

List for further consideration on 05.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)